

barge tonnages will be fixed by an Arbitrator subject to a maximum of 80 tons. The standard 'hajeri' arrived at by the Arbitrator will be uniformly applicable to all gang workers. The award will be given as far as possible by 31st December, 1963 and the Arbitrator mutually agreed upon is Shri P. J. Fernandes, Chief Secretary to the Government of Goa, Daman and Diu, whose decision will be final and binding on both the parties.

- (iv) the minimum number of calls per month shall be 15 days provided the workers attend regularly except in case of authorised absence;
- (v) the rate of attendance allowance shall be Rs. 1.25 nP.
- (vi) annual leave with pay shall be given @ one day for every 20 reported days;
- (vii) the present medical assistance and other existing facilities shall continue;
- (viii) the Gang Workers shall be entitled to four paid holidays viz., Independence Day, Republic Day, Gandhi Jayanti Day and Goa Liberation Day. However, the Unions may choose as paid holiday 1st May in substitution of either Gandhi Jayanti or Goa Liberation Day, provided 1st May is declared as one of the Port Holidays;
- (ix) establishment of a grievance procedure;
- (x) prohibition of strike, go-slow and lock-out during the operation of the agreement; and
- (xi) no demand involving financial liability is to be made during the period of the agreement.

A copy of the agreement has been sent to the Parliament Library.

(c) Non-acceptance of demands by Marmagoa Stevedores' Association.

Ex-Indian National Army Men

*606. { Shri D. C. Sharma:
Shri H. C. Soy:

Will the Minister of Defence be pleased to state:

(a) whether the ex-Indian National Army men were categorised as Black, Grey and White for doling out the credits of pay due to them amounting to Rs. 1.50 crores forfeited by Government; and

(b) if so, the steps taken or proposed to be taken to remove this discrimination and releasing all the residual amount for doling out of relief?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No. LT-2227/63].

H.A.L. Employees

1648. **Shri Rama Chandra Mallick:** Will the Minister of Defence be pleased to state:

(a) the total number of employees working under the Hindustan Aircraft Limited at Bangalore at present; and

(b) the number of employees among them belonging to Scheduled Castes, Scheduled Tribes and other Backward Classes?

The Minister of Defence Production (Shri K. Raghuramaiah): (a) 21,530 (As on 15th November 1963) as were recruited at Bangalore but some of them are working at HAL's branches elsewhere.

(b)

Scheduled Casts—1793 } As on 15th
Scheduled Tribes—56 } November, 1963

In absence of particulars of 'other Backward Classes' the hon'ble member has in view, it is difficult to furnish this information.